

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) A Vocational and Training Centre is proposed to be set up at Koraput for imparting training to displaced persons from East Pakistan and to the local tribals in various trades.

(b) The total number of trainees, local and displaced, will be 276.

(c) At Koraput in early 1959-60.

Per Capita Income

*541. Shri Morarka: Will the Minister of Planning be pleased to state:

(a) whether any estimate is made of the actual rise in the per capita income of the people due to the Second Five Year Plan;

(b) if so, the results of such estimates; and

(c) how do they compare with the plan targets?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). In 1956-57 i.e., the first year of the second plan, per capita incomes showed an increase of 3.8 per cent. over the level of the previous year. For 1957-58, the estimates are not yet available.

(c) The target of increase in per capita incomes over the plan period was indicated in the Plan Report at 18 per cent., giving an annual average of 3.6 per cent. As compared to this, per capita income in 1956-57, as already mentioned, showed an increase of 3.8 per cent. over the previous year.

Dock Labour Board

*542. Shri Narayanankutty Memon: Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have taken any steps to constitute the Dock Labour Board for the Port of Cochin;

(b) if so, the steps taken; and

(c) when the Dock Labour Board would be constituted?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The interests concerned are being consulted.

(c) As soon as the Cochin Dock Workers (Regulation of Employment) Scheme is finalised.

Austerity in Building Constructions

*543. { Shri Rajendra Singh:
Shri Hem Barua:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the attention of Government of India has been drawn to the suggestion recently made by the Minister of Commerce and Industry in his address to the Council of Institute of Chartered Accountants regarding observance of austerity and simplicity in building constructions; and

(b) if so, the extent to which it has been put into effect?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir.

(b) A statement is placed on the Table of the House. [See Appendix III, annexure No. 9].

Indians in Argentina

*544. { Shri A. K. Gopalan:
Shri Kunhan:

Will the Prime Minister be pleased to state:

(a) whether large numbers of Indians residing in Argentina wish to visit their mother country for short duration;

(b) whether the Indian Embassy in Argentina are not issuing regular Indian passports to such persons; and

(c) if so, the reasons therefor?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) to (c). So far as we know there are altogether about 250 Indian nationals in Argentina. There is no difficulty of Indian Nationals in Argentina visiting India. For people of Indian origin in Argentina who have become Argentine nationals, the question of providing them with Indian passports to visit India does not arise. In odd cases where people of Indian origin do not possess old travel documents or other records, necessary enquiries are made. There has been no case of a refusal of passport to an Indian national in Argentina to visit India.

There are at present a few pending cases in regard to whom enquiries are being made.

Displaced Persons' Colonies in Delhi

*545. { Shri Vajpayee;
Shri U. L. Patil:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Central Government have agreed in principle to allot a certain sum to the Delhi Municipal Corporation for civic amenities in the displaced persons' colonies in Delhi; and

(b) if so, the total amount proposed to be allotted and the colony-wise allocation thereof?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes

(b) The details are being worked out in consultation with the Corporation.

Dalingkote Colliery, Darjeeling

*546. **Shrimati Renu Chakravarty:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Dalingkote Colliery in Darjeeling District, North Bengal is threatened with closure;

(b) whether allegations of malpractices have been brought to the notice of Government;

(c) the number of workers retrenched; and

(d) the steps taken by Government in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) Yes.

(c) Nineteen.

(d) Seven complaints have already been filed against the management in a court of law, one under the Payment of Wages Act and six under the Coal Mines Bonus Scheme. The question of taking further legal action against the management for infringement of the provisions of the Industrial Disputes Act, 1947 is also receiving attention.

Wool Industry

*547. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the reported statement of the Chairman of the International Wool Secretariat regarding the outmoded methods prevailing in the Indian Wool Industry; and

(b) if so, the action taken or proposed to be taken to improve the Indian Wool Industry?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) A Development Council for Woollen Industry has already been set up by Government and it will do everything possible to improve its conditions.

Border Dispute

*548. { Sardar Iqbal Singh;
Shri Rameshwar Tantia:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistanis have made encroachments on the Border at Hussainiwala and are